

the H. M. G. of Nepal would be reviewed at the next meeting of the Inter-governmental Joint Committee and, if found necessary the question of canalising the imports through a suitable agency will also be considered.

M/s. Cooper Allen and Co. Ltd., Kanpur

*91. SHRI S. M. BANERJEE :
SHRI CHINTAMANI PANIGARHI :
SHRI CHENGALRAYA NAIDU :
SHRI SHRI CHAND GOYAL :
SHRI R. K. SINHA :
SHRI MRITUNJAY PRASAD :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that M/s. Cooper Allen and Co, Ltd., Kanpur one of the units of the British India Corporation has been taken over by Government ;

(b) if so, whether it is likely to be run by a Department or by a Corporation; and

(c) whether the shares of the Bajorias have been purchased by Government ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A AHMED) : (a) Government have decided to take over the Cooper Allen and North West Tannery Units of the British India Corporation Limited, Kanpur. The actual take over of the units is expected to be completed shortly.

(b) A private limited Company in the public sector is being formed to manage the two units.

(c) No, Sir.

Textile Mills taken over by National Textile Corporation

92. SHRI S. M. BANERJEE :
SHRI INDRAJIT GUPTA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the number of Textile mills which have been taken over by the Textile Cor-

porations of India ;

(b) the number out of them which have started functioning after being taken over : and

(c) the steps taken by Government to see that these textile Mills are taken over permanently ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) None.

(b) and (c). Do not arise.

Taken over of the new Victoria Mills Ltd. Kanpur

93. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the New Victoria Mills Ltd; Kanpur has been taken over by the Textile Corporation of India ;

(b) if so, whether it has started functioning : and

(c) if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No, Sir.

(a) and (c). The question of appointment of an Authorised Controller is under consideration in consultation with the State Government. Necessary steps to restart the mills will be taken after an Authorised Controller is appointed.

Production in Heavy Engineering Corporation, Ranchi

94. SHRI S. M. BANERJEE :
SHRI VAJNA DATT SHARMA :
SHRI MAHARAJ SINGH BHARATI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state ;